

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

OA-1804/2002

New Delhi this the 16th day of July, 2002.

Hon'ble Dr. A. Vedavalli, Member(J)

Sh. Suraj Pal Singh,
S/o Sh. Bholu Singh,
R/o T-15, Atul Grove Road,
New Delhi-1.

.... Applicant

(through Mrs. Rani Chhabra, Advocate)

Versus

1. Union of India through
the Secretary,
Telecommunication,
Sanchar Bhawan,
New Delhi.
2. Dy. General Manager,
Network Operation Control Centre(NOCC),
214, Eastern Court,
New Delhi-1.
3. Sr. Dy. Director General(Personnel),
Sanchar Bhawan,
New Delhi.
4. D.E.T.,
Network Operation Control Centre(NOCC),
Satellite Earth Station,
Sikandrabad.

.... Respondents

ORDER (ORAL)

Hon'ble Dr. A. Vedavalli, Member(J)

Learned counsel for the applicant seeks permission to withdraw this OA with liberty to move an appropriate forum. Permission granted. OA is dismissed as withdrawn with liberty to the applicant to move the appropriate forum, if so advised, in accordance with law.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

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